

National Company Law Tribunal

Allahabad Bench

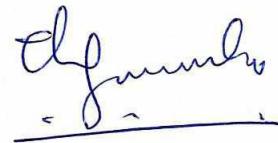
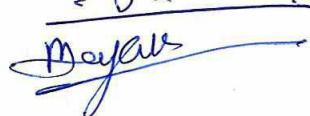
Allahabad

CP 117/(ND)2013

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 19.09.2016**

NAME OF THE COMPANY: Netsky News Pvt. Ltd. & Ors v
Maharaja Telesystems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the
Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	D P GUPTA	Advocate C.S.	R-2	
2.	Mayank Mishra	<u>Order dated 19.09.2016</u>	Postmaster	

CP No. 117(ND)/2013 Netsky News Pvt Ltd & Ors v/s Maharaja
Telesystems Pvt Ltd.

Since 04.04.2016 time being granted for filing rejoinder and till now there is no improvement. However, keeping in view of the fact that for time the matter is listed before this Bench, we are inclined to grant one more opportunity of two weeks for filing rejoinder failing which it shall be recorded that the pleadings are completed. List on 17.10.2016.

The matter shall be listed on 17.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.09.2016